HIGH COURT OF SIKKIM GANGTOK

No.: 51/HCS

Date: 10/12/2025

N-O-T-I-F-C-A-T-I-O-N

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to constitute a Committee consisting of the following Officers of the High Court Registry, for examining the applications submitted by the **Group** 'C' & 'D' employees of this High Court, for allotment of apartment-units in the newly constructed **Group** 'C' & 'D' quarters at VIP Colony, Gangtok:

- 1. Mr. K.W. Bhutia, Central Project Coordinator, High Court of Sikkim;
- 2. Mrs. Sonam Denka Wangdi, Registrar(Judicial Service), High Court of Sikkim;
- 3. Mr. Prosenjit Manna, Additional Registrar-cum-PPS to HCJ, High Court of Sikkim;
- 4. Mr. Rudra Prasad Rimal, Additional Registrar(IT), High Court of Sikkim; and
- 5. Mr. Neeraj Rajalim, Officer on Special Duty, High Court of Sikkim.

By Order,

sd/-(Prajwal Khatiwada) Registrar General

Memo No. 12534-37

Dated 10/12/2025

Copy to:-

- 1. All concerned above.
- 2. All Sections In-charge, High Court of Sikkim
- 3. File
- 4. Personal files
- 5. Guard file.

Joint Registrar